## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2307 ANSWERED ON:23.08.2013 LNG CAPACITIES Choudhry Smt. Shruti;Dome Dr. Ram Chandra

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the current Liquefied Natural Gas (LNG) import capacity and capacity of re-gasification facilities in the country, terminal-wise;
- (b) whether the Government proposes to set up additional LNG terminals in the country;
- (c) if so, the details thereof, State/UT-wise;
- (d) whether there is any plan to set up LNG re-gasification terminals in one of the eastern States;
- (e) if so, the time by which the same is likely be set up; and
- (f) the other steps being taken by the Government to augment the LNG capacities in the country including the Eastern States?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a): The current LNG import and regasification facility, terminal-wise is as under:

LNG Terminal Import/regasification capacity (in mmtpa)

Dahej 10

Hazira 3.6

Dabhol 1.2

(b) to (f): Government has no role in setting up of LNG Terminals. Decision to set up R-LNG terminals is taken by companies based on techno- commercial considerations. H – Energy East Coast Pvt. Ltd. (HEECPL) is setting up a 4 MMTPA Floating Storage and Regasification Unit for LNG in offshore Digha Region of West Bengal. The target d ate of commissioning of the project is Q 4 of 2017. Besides GAIL is also exploring the feasibility of setting up of such facility in the states of Orissa and West Bengal.